

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 284 of 2015 &  
IA NO. 68 of 2016**  
**AND**  
**APPEAL NO. 288 of 2015 &  
IA NO. 69 of 2016**

**Dated : 27<sup>th</sup> January, 2017**

**In the matter of:**

**APPEAL NO. 284 of 2015 &  
IA NO. 68 of 2016**

Indraprastha Power Generation Co. Ltd. ...

Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ...

Respondent(s)

**APPEAL NO. 288 of 2015 &  
IA NO. 69 of 2016**

Pragati Power Corporation Ltd. ...

Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ...

Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **23<sup>rd</sup> February, 2017.**

Court Master

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